

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

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464/INST/2009-EPS

Dated: 15<sup>th</sup> May, 2009

To

The Chief Electoral Officers of  
All States and Union Territories

**Subject: Restriction on the number of persons who may accompany the candidate for receiving the certificate of Election.**

Sir/Madam,

I am directed to say that the Commission has issued instructions restricting the number of persons who may accompany the candidate to the chamber of the returning officer at the time of filing of nomination paper. It has been suggested that similar restriction in connection with receiving of the certificate of election would be helpful in controlling crowd.

The Commission has considered the matter and has directed that when the candidates come for the receiving certificate of election also, only a maximum of four persons may accompany the candidate to the office of the Returning Officer.

A Nodal Police Officer shall also be identified immediately to ensure proper compliance of the aforesaid instruction at each of the relevant location.

This shall be brought to the notice of all the concerned including candidates for strict compliance.

Yours faithfully

**(SUMIT MUKHERJEE)**  
**UNDER SECRETARY**